

21/11/1994

D.A. No. 959/94

Hon'ble Mr. K. Muthukumar, A.M.

Hon'ble Mr. J.S. Dhaliwal, J.M.

Sri S.K. Yadav counsel for the applicant.

Sri A.K. Shukla counsel for the respondents has filed the counter reply today. He states that the impugned order has been quashed by the appellate authority

in this case. The copy of the appellate order has been enclosed in the counter reply. This position is accepted by the counsel for the applicant. ~~Even~~ the case has become infructuous. In view of the matter the application is dismissed ^{as} ~~and~~ having become infructuous.

J.S. Dhaliwal
J.M.

A.M.

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